NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.5/241/HDB/2017
NAME OF THE COMPANY	Teckbond Laboratories Ltd & Others
NAME OF THE PETITIONER(S)	Vamsidhar Maddipatla&another
NAME OF THE RESPONDENT(S)	Teckbond Laboratories Ltd & Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Paratap Kuman	Advocale	Protap. no dali @ gonail.com	A.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	litigation. hyd@ tatualegal.com	Danke
Respondent Nos2,56)		7406888858	c

Heard Mr. Pratap Kumar, learned counsel for the Petitioner and Ms. Isha Sinha, learned counsel for the Respondent Nos. 2, 5 &6.

Ms.Isha Sinha, learned counsel for the Respondent accepted the notice for the Respondent Nos. 2, 5 & 6, and waives further notice and request two weeks' time. The learned counsel for the Petitioner is directed to take personal notice for the Respondent Nos. 1, 3 & 4. He is further directed to serve copy of the entire petition along with material papers to the learned counsel for the Respondent Nos. 2, 5 & 6. Post the case on 04.01.2018.

B

Member (Technical)

Member (Judicial)